CSAT system in Civil Services Examination

†545. SHRI MOTILAL VORA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the CSAT system in Civil Services Examination started by the Union Public Service Commission (UPSC) in the year 2011 was discriminatory towards the students of rural background;

(b) whether it is also a fact that it was substantiated in Nigavekar Committee report that CSAT examination system is against the candidates of Indian languages and candidates with non-engineering background;

(c) if so, whether Government would provide two compensatory attempts to the candidates whose important years were wasted due to CSAT; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) No such data is available to indicate this.

(b) No. The Nigavekar Committee did not make any such observation.

(c) and (d) Do not arise.

Examination cancelled by SSC

546. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) the details of examinations cancelled by Staff Selection Commission (SSC) during the last three years along with the reasons therefor;

(b) whether there is rampant corruption in SSC and the CBI is conducting enquiry pertaining to the conduct of Combined Graduate Level (Tier-II) Examination, 2017 and if so, the details thereof;

(c) the details of measures taken to remove corruption from SSC;

(d) the steps taken by Government to ensure that SSC conducts the examinations in a fair and efficient manner, free from all malpractices; and

(e) the details of SSC employees arrested during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) During the past three

† Original notice of the question was received in Hindi.